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SLP(C)No. 10639 OF 2004
ITEM No.24

Court No. 3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10639/2004

(From the judgement and order dated 20/02/2004 in CMWP 36082/03
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. KAJAL RESTAURANT & BAR AGRA & ANR.

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(With prayer for interim relief)

(With Appln(s). for permission to place addl. documents on record
and exemption from filing O.T.)

Date : 31/05/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE B.N. AGRAWAL (VACATION BENCH)

For Petitioner (s) Mr.Vijay Hansaria,Sr.Adv.

Mr.S.Borthakur,adv.

Mr. Jayesh Kumar,Adv.

Mr. Sunil Kumar Jain,Adv.

For Respondent (s) Mr.V.K.Shukla,Adv.for

For R.No.7

Mr. K.K. Mohan,Adv.

UPON hearing counsel the Court made the following

O R D E R

The Special leave petition is dismissed.

[SUMAN WADHWA][MADHU SAXENA)

COURT MASTER COURT MASTER